



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-48/2017/1884/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Biswajit Chakraborty,  
District & Sessions Judge,  
Dhemaji.

Dated Guwahati, the 30<sup>th</sup> April, 2020.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJDH/2106/2020 dated 24.04.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for 2(two) days on 02.05.2020 (Saturday) and 04.05.2020 (Monday) along with station leave permission, with your official vehicle, at your own cost, from the afternoon of 30.04.2020 till the morning of 05.05.2020, has been granted.

The Chief Judicial Magistrate, Dhemaji and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-48/2017/ /A, dated**  
Copy to:

1. ✓ The Systems Analyst, Gauhati High Court

**JT. REGISTRAR (VIGILANCE)**

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